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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/188/2016
NAME OF THE PETITIONER(S) : John Abraham & 2Others
NAME OF THE RESPONDENT(S) : M/s N.J. Thomas (in the matter M/s Great Sea Shipping pvt
ltd)
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Rajasekhar VK	Counsel for respondents 1 to 4	Rajanthan.
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2. Undertook to file vakalat

K. Gnantham Kumar
Arthiban Vijay A-K

for P1-3

Arthiban

ORDER

Counsel representing petitioners present. Counsel for R1 to R4 present. Counsel for petitioner prayed time submitting that he is filing fresh vakalat with the consent of the counsel on record. As per previous orders time was given on two occasions for his request. Again in view of the prayer and in the interest of the justice time is extended. In case he does not file any vakalat on behalf of the petitioner by the next date of hearing, the appropriate order will be passed. Put up on **25.10.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)